GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 5764 TO BE ANSWERED ON THE 3RD APRIL. 2018

RELIEF TO FARMERS' FAMILY

5764. SHRI P. KUMAR: SHRI M.I. SHANAVAS:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the burden of debt on every farmer is more than the average annual per capita income and if so, the details thereof, State/UT-wise;
- (b) the details of relief provided to the bereaved families of deceased farmers and the steps taken by the Government to compensate the losses suffered by them, State-wise; and
- (c) whether all such families including those in Kerala have received the compensation decided by the Government, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

- (a): Yes, Madam. Based on the latest Situation Assessment Survey of Agricultural Households, National Sample Survey Organisation (NSSO), 70th Round (January 2013-December, 2013), the average monthly income per agriculture household during July, 2012 June, 2013 was Rs.6,426 whereas the average amount of outstanding loan is estimated at Rs. 47,000 per agricultural household. The State/Union Territory-wise details of estimates of outstanding loan and average monthly income per farmer household during the agricultural year July 2012-June 2013 is at **Annexure**.
- (b): As per available information, the details of relief etc. being provided by some States are as follows:
 - State Government of Maharashtra gives ex-gratia relief of Rs.1.00 lakh to the heirs of the deceased farmer. The three norms of eligibility for ex-gratia are crop failure, indebtedness and harassment due to inability to pay agriculture related loans.
 - The Punjab Government provides Rs.3.00 lakh compensation to victims' family w.e.f. 23/07/2015.
 - Government of Andhra Pradesh provides Rs.5.00 lakh compensation to the family members of the deceased farmers. Of this Rs.1.50 lakh is one time settlement to wipe off loans/liabilities and Rs.3.50 lakh is towards rehabilitation of the family members.
 - The Government of Telangana provides ex-gratia relief of Rs.5.00 lakh to the family of the deceased farmer towards rehabilitation and Rs.1.00 lakh as a onetime settlement to wipe off all the liabilities of the family.
 - In Karnataka an amount of Rs.5.00 lakh relief is provided to the family w.e.f. 01.04.2015.
 The children of the deceased get free education up to post graduation including hostel facility.
- (c): Details are not available

Average Monthly Income and average amount of outstanding loan per Agricultural Household during the agricultural year July 2012- June 2013

State [#]	Estimated number of household having outstanding loan	Average monthly income* per agri. Household during July 2012- June 2013 (Rs)	Approximate average amount of outstanding loan** per agricultural household (Rs)
(1)	(2)	(3)	(4)
Andhra Pradesh	33421	5979	123400
Arunachal Pradesh	206	10869	5400
Assam	5995	6695	3400
Bihar	30156	3558	16300
Chhattisgarh	9538	5177	10200
Gujarat	16743	7926	38100
Haryana	6645	14434	79000
Himachal Pradesh	2457	8777	28000
Jammu & Kashmir	3463	12683	12200
Jharkhand	6464	4721	5700
Karnataka	32775	8832	97200
Kerala	10908	11888	213600
Madhya Pradesh	27414	6210	32100
Maharashtra	40672	7386	54700
Manipur	421	8842	6100
Meghalaya	84	11792	1400
Mizoram	47	9099	2900
Nagaland	65	10048	600
Odisha	25830	4976	28200
Punjab	7499	18059	119500
Rajasthan	40055	7350	70500
Sikkim	97	6798	9900
Tamil Nadu	26780	6980	115900
Telangana	22628	6311	93500
Tripura	559	5429	5000
Uttarakhand	5387	4701	35600
Uttar Pradesh	79081	4923	27300
West Bengal	32787	3980	17800
Group of UTs	267	8568	47700
All-India	468481	6426	47000

[#] Figures for remaining States are not published due to inadequate sample size (i.e. number of sample households less than 300).

(Source: Key Indicators of Situation of Agricultural Households in India based on Situation Assessment Survey of Agricultural Households, NSS 70th round (January 2013- December 2013))

^{*} The income includes income from salary/wages, net receipt from cultivation, net receipt from farming of animals and net receipt from non-farm business

^{**} Outstanding loans as on date of survey irrespective of the purpose for which loans were taken